

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 144/MP/2013

Subject : Petition for seeking approval for extension of period of injection of infirm power into the grid beyond six months from the date of first synchronization of unit-I of 726.6 MW (2x363.3 MW) Palatana Combined Cycle Gas based power project of OPTCL.

Date of hearing : 30.7.2013

Coram : Shri V.S.Verma, Member
Shri M. Deena Dayalan, Member

Petitioner : ONGC Tripura Power Company Limited, New Delhi

Respondents : Assam Power Distribution Company Ltd. and others

Amendment of Record of Proceedings

In the ROP dated 30.7.2013, following shall be added after para 3, namely:

"3A. Considering the urgency of the matter, the Commission directed NERLDC to permit the petitioner to inject infirm power into the grid for testing and commissioning till further direction of the Commission."

By order of the Commission,

**Sd/-
(T. Rout)
Chief (Law)**